

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 16

C.P./ (IB)/3497/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Mahavir Steel Industries Ltd . V/s Raj
Process Equipments and Systems Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Adv Niraj Shah & Adv Shrey Shah i/b
Law Chamber of Siddharth Murarka

For the Respondent : None present

Sections 9 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 03.11.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare